

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MA-KWANA): (a) to (c) According to the scheme of financing relief expenditure the State Government is required to submit a detailed memorandum seeking Central assistance for providing relief to the people affected by natural calamity. The Government of Orissa have not sent any detailed memorandum seeking Central assistance for drought relief so far during the current financial year. However, on the basis of a memorandum received on 11th January, 1985 from the Government of Orissa, a sum of Rs. 8.95 crores was sanctioned to Government of Orissa for drought relief out of which Rs. 6.00 crores was to be spent by 30.6.1985.

Removal of Restrictions on movement of Paddy and Rice

171. SHRI SRIKANTA DATTA NARASIMHARAJA WADIYAR: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government have issued a direction to different States to remove all restrictions on movement of paddy and rice within and outside the State;

(b) if so, the States which have lifted curbs on rice and paddy movement so far;

(c) the purpose of changing the policy and lifting restriction on the movement of paddy and rice;

(d) whether the new policy will help the State Governments in achieving the target in procurement of rice and paddy; and

(e) the details of the target set by different States for procurement of rice and paddy during this year?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI K.P. SINGH DEO):

(a) All the State Governments and Union Territory Administrations were advised to remove all existing inter-State

movement restrictions on paddy. There is no ban on movement of levy-free rice in the country.

(b) Inter-State movement restrictions on paddy have been removed by the State Governments and Union Territory Administrations except Andhra Pradesh, Assam and Karnataka, who have been allowed, at their request, to retain the restrictions, and Tamil Nadu and Pondicherry, who have not yet taken a decision in the matter.

(c) Due to anticipated increased production and easy availability of paddy in the country, the restrictions on movement of paddy were not considered necessary, ordinarily.

(d) and (e) No rice and paddy procurement targets have been fixed for the Kharif season, 1985-86.

Projects Constructed by N.B.C.C.

172. SHRI SRIKANTA DATTA NARASIMHARAJA WADIYAR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the names of the countries where National Building Construction Corporation has completed projects in the last three years;

(b) total amount invested by NBCC in those projects;

(c) the amount paid by each of those countries for the projects executed there in the last three years; and

(d) the details abereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) N.B.C.C. Ltd., has completed projects in Libya, Iraq, Nepal and India during the last 3 years.

(b) The information is being collected and will be laid on the Table of the Lok Sabha.

(c) and (d) The information is given in the statement given below.